# GOVERNMENT OF INDIA

## MINISTRY OF JAL SHAKTI

# DEPARTMENT OF WATER RESOURCES, RIVER DEVELOPMENT & GANGA REJUVENATION

## **RAJYA SABHA**

#### **UNSTARRED QUESTION NO. 102**

ANSWERED ON 22.07.2024

# **REHABILITATION OF PEOPLE DISPLACED BY SARDAR SAROVAR DAM**

102#. SHRI RAMJI LAL SUMAN

Will the Minister of JAL SHAKTI be pleased to state:

(a) the number of people displaced, in quantum of thousands, out of the total number of displaced from the three States of Sardar Sarovar Dam, rehabilitation of which is yet to complete even today; and(b) the number and names of villages in which water level had risen till the backwater levels fixed by the Central Water Commission in 1984, as found on revision of the backwater levels of Sardar Sarovar, in the rainy season of 2023?

#### ANSWER

# THE MINISTER OF STATE FOR JAL SHAKTI (SHRI RAJBHUSHAN CHOUDHARY)

(a) Due to construction of Sardar Sarovar Project (SSP), 230 villages got submerged, four fully and rest partially. So far 32,552 families have been resettled/extended Resettlement & Rehabilitation (R&R) package due to them in Gujarat, Maharashtra and Madhya Pradesh. The basic amenities as mandated by Narmada Water Dispute Tribunal Award (NWDTA) have been provided to all these Project Affected Families (PAFs) resettled in Gujarat and Madhya Pradesh. In Maharashtra, out of 14 R&R sites, civic amenities have already been provided in 13 R&R sites.

(b) As informed by the Narmada Control Authority, during the rainy season in 2023, the water level had not risen till the backwater levels fixed by the Central Water Commission in 1984.

\*\*\*\*